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SLP(C)No. 2733 OF 2003
ITEM No.39

Court No. 4

SECTION XIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.2733/2003

(From the judgement and order dated 22/11/2002 in WP 25433/01
of The HIGH COURT OF A.P AT HYDERABAD)

P. SRINIVAS

Petitioner (s)

VERSUS

M. RADHAKRISHNA MURTHY & ORS.

Respondent (s)

(With Appln(s). /directions and With prayer for interim relief & office report)

Date : 15/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Ms. Radha Rani, Adv. for
Mr. CSN Mohan Rao, Adv.

For Respondent (s)Mr. G Ramakrishna Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Time extended by three weeks for filing counter affidavit, as prayed for. Call thereafter.

(D.L.Chugh) (Vijay Aggarwal)
Court Master Court Master